(12) Statement No. IV-Hundred and Fifty-fifth Session, 1990.

Papers laid

- (13) Statement No. III-Hundred and Fifty-sixth Session, 1990.
- (14) Statement No. II-Hundred and Fifty-seventh Session, 1991. [Placed in Library. See LT No.-49/91].
- I. Report and Accounts (1989-90) of the Mahanagar Telephone Nigam Limited, New Delhi and related papers.
- II. Report and Accounts (1989-90) of the Videsh Sanchar Nigam Limi. ted, Bombay, and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): Madam, I lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) (a) Annual Report and Accounts of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments Auditor and the Comptroller General of India thereon.
  - (b) Review by Government on the working of the Nigam.

[Placed in Library. See LT No.-74/91].

- (ii) (a) Fourth Annual Report and Accounts of the Videsh Sanchar Nigam Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Nigam.

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-75/91]

Report of the Committee on papers laid on the Table-presented.

Presentation of the report of the Committee on papers Laid on the Table.

SHRI RAJNI RANJAN SAHU (Bihar): I lay the Thirty-ninth and Fortieth Reports (in English Hindi) of the Committee on Papers Laid on the Table.

THE DEPUTY CHAIRMAN: There are no Special Mentions, Now, Motion of Thanks on the President's Address. (Interruptions)

SHRI V. NARAYANASAMY (Pondicherry): In West Bengal, there is violence... (Interruptions) Innocent Congressmen are killed. The police are totally ineffective. I want the Home Minister to investigate ... (Interruptions)

डा० भ्रवरार ग्रहमद (राजस्थान): मैडम, राउस्थान में भारतीय उनता पार्टी की सरकार है ग्रौर वहां के ग्रधिकारियों को मंत्रियों द्वारा पीटा जा रहा ये भारतीय जनता पार्टी सरकार के मंत्री ग्राई०ए०एस० प्रधिकारियों को पीट-पीट कर अपनी बात मनवाना चाहते हैं ।... (व्यवधान)

SHRI V. NARAYANASAMY: Innocent Congressmen are killed. I wants the Home Minister to investigate. (Interruptions)

THE DEPUTY CHAIRMAN: Please take your seats.

डा० ग्रबरार ग्रहमद: ग्रभी दी दिन पहले वहां भारतीय जनता पार्टी के मंत्री ने ब्राई०ए०एस० श्रधिकारी को बहत पीटा । इस तरह वह ग्रपनी मोनोपोली चलाना चाहते हैं।

डा० रत्नाकर पाण्डेय: मैंडम. ग्राप ज्ब ग्रादेश देंगी, तब बोलुंगा ।

SHRI V. NARAYANASAMY: It is a serious matter. The Home Minister should investigate into the matter. (Interruptions)